

ITEM NO.115

COURT NO.16

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Criminal Appeal No(s). 1525/2019

STATE OF U.P

Appellant(s)

VERSUS

RAM AUTAR

Respondent(s)

(IA No. 144955/2019 - EXEMPTION FROM FILING O.T.)

Date : 26-06-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE S.V.N. BHATTI**

**For Appellant(s) Ms. Sakshi Kakkar, AOR
Mrs. Sneh Lata Mishra, Adv.**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 As per Office Report dated 12.09.2022, service is complete on the sole respondent but none has entered appearance. It is also reported that original records have been received from the High Court as well as the Trial Court.
2. In such view of the matter, let this matter be listed for hearing after four weeks.
3. In the meantime, on the request of the learned counsel for the parties, a digitized records of the High Court as well as the Trial Court may be made available to the learned counsel for the parties.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NIDHI WASON)
COURT MASTER (NSH)**